

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)

CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI- MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/194/2021
NAME OF THE COMPANY	Vinci Global Pvt Ltd
NAME OF THE PETITIONER(S)	SDS Metals (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Vinci Global Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

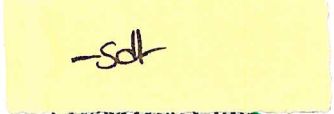
Counsel for Respondent(s):

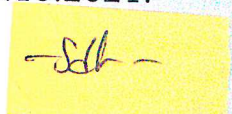
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the petitioner appeared via video conference. Issue NOTICE to the respondent. Petitioner is directed to serve notice by Speed Post and by e-mail and file affidavit of service within two weeks.

Matter to appear for further consideration on 28.10.2021.


MEMBER (1)


MEMBER (2)